

DIVISION BENCH
COURT - II

P-109

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/116(KB)2023
IA(I.B.C)/289(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 26TH JUNE 2024

IN THE MATTER OF	ADITYA BIRLA FINANCE LIMITED VS MILLI MUKIM
UNDER SECTION	SECTION 95(1)

Appearance (via video conferencing/physically)

Mr. Rishav Banerjee, Adv.] For the Financial Creditor
Ms. Ranjabati Ray, Adv.]

Ms. Rashmi Singhee, Adv.] For the Personal Guarantor
Ms. Sanjana Shaw, Adv.]

Mr. Sneh Maheswari, RP] RP-in-person

ORDER

1. Ld. Counsel appearing on behalf of the parties present.
2. **IA(I.B.C)/289(KB)2024:**
 - a. Ld. Counsel for the Personal Guarantor submits that reply is ready and soft copy of the reply would be uploaded today.
 - b. We permit Ld. Counsel for the Personal Guarantor to upload the file in course of this week. Let the same be done within a period of one week. Failing which right would stand forfeited.
 - c. Let the copy of the same be served upon the Financial Creditor.
 - d. List the matter on **08.08.2024**.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**